

ITEM NO.22

COURT NO.7

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

WRIT PETITION(S)(CIVIL) NO(S).476/2012

SH.DAYANANDA SARASWATI SWAMIJI &amp; ORS.

PETITIONER(S)

VERSUS

THE STATE OF TAMIL NADU &amp; ORS.

RESPONDENT(S)

FOR

IA NO. 10/2016 - AMENDMENT IN CAUSE TITLE

IA NO. 155219/2019 - AMENDMENT IN CAUSE TITLE

IA NO. 41327/2022 - APPLICATION FOR PERMISSION

IA NO. 24619/2024 - CLARIFICATION/DIRECTION

IA NO. 99210/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA NO. 41329/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA NO. 3/2015 - EXEMPTION FROM FILING O.T.

IA NO. 268406/2024 - INTERVENTION APPLICATION

IA NO. 36155/2018 - INTERVENTION/IMPLEADMENT

IA NO. 36165/2018 - INTERVENTION/IMPLEADMENT

IA NO. 30829/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA NO. 265367/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA NO. 155238/2019 - PERMISSION TO FILE AMENDED WRIT PETITION

IA NO. 1/2012 - STAY APPLICATION

WITH

W.P.(C) NO. 1432/2019 (PIL-W)

IA NO. 187593/2019 - EXEMPTION FROM FILING O.T.

W.P.(C) NO. 1147/2021 (PIL-W)

[FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 135649/2021

FOR EXEMPTION FROM FILING O.T. ON IA 135651/2021

FOR GRANT OF INTERIM RELIEF ON IA 135652/2021

IA NO. 135651/2021 - EXEMPTION FROM FILING O.T.

IA NO. 135652/2021 - GRANT OF INTERIM RELIEF

IA NO. 135649/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 12-02-2025 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s): Mr. K. V. Muthu Kumar, AOR  
Mr. K. R. Sasiprabhu, AOR  
Petitioner-in-person

Mr. Cs Vaidyanathan, Sr. Adv.  
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Mr. Suvidutt M.s., AOR  
Mr. Akshay Nagaraj, Adv.  
Ms. Deepika Singh, Adv.  
Ms. Disha Puri, Adv.  
Ms. Somlagna Biswas, Adv.  
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Mr. Shikhar Sharma, Adv.  
Mr. Ashwin K, Adv.

For Respondent(s): Mr. Kapil Sibal, Sr. Adv.  
Mr. Jaideep Gupta, Sr. Adv.  
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Ms. Jahnvi Taneja, Adv.  
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Ms. Racheeta Chawla, Adv.  
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Ms. Shireesh Tyagi, Adv.

Mr. Rajiv Kumar Choudhry , AOR

Mr. S. Prabu Ramasubramanian, Adv.  
Mr. Raghunatha Sethupathy B, AOR  
Mr. Santhosh K, Adv.  
Mr. Avinash Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 01.04.2025 along with W.P.(C).No.148 of 2024.

W.P.(C) NO. 1147/2021 :

The petitioner, who is appearing in person, sought for some time to file rejoinder to the counter affidavit.

Hence, adjourned to 01.04.2025.

(B. LAKSHMI MANIKYA VALLI)  
COURT MASTER (SH)

(DIVYA BABBAR)  
COURT MASTER (NSH)